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Title: Introduction of the Indian penal Code (Amendment) Bill, 2016 (*Amendment of section 304A*).

SHRI MULLAPPALLY RAMACHANDRAN (VADAKARA): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

SHRI MULLAPPALLY RAMACHANDRAN : I introduce the Bill.

HON. DEPUTY SPEAKER: Item Nos. 96, 97, 98 and 99 Shri Kunwar Pushpendra Singh Chandel – Not present